

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:5651  
ANSWERED ON:07.09.2011  
MONITORING OF SATELLITE PHONES  
Abdulrahman Shri

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has any mechanism in place to monitor satellite phones which poses serious security threat to the country;
- (b) if so, the details thereof; and
- (c) if not, the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY ( SHRI MILIND DEORA)

(a) to (c) Madam, Licensed service providers are required to put up lawful interception facilities for all types of communication services, including through satellite phones. At present satellite phone services in India are offered by M/s Tata Communication Limited through INMARSAT, which has their land earth station at Dighi, Pune, through which these services can be monitored.

No other Satellite phone service provider has agreed to put up interception facilities and, hence, has not been permitted to offer Satellite phone services in India.